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(b) Import of chlordane and heptachlor is allowed under OGL to actual users (industrial) under the current Import-Export policy of the Government. According to the information made available by the importers to the Union Department of Agriculture & Cooperation the quantity and value of these insecticides imported from the United States is given below:

to Questions

Year	Chlordane		Heptachlor	
	Quantity (in MT)	c.i.f. value (in '000 rupees)	Quantity (in MT)	c.i.f. value (in '000 rupees)
1987-88	15	822	35	2016
1988-89	2	139	42	2551
1989-90 (upto November '89)	5	363	12	898

As these insecticides are not manufactured in the country they are imported to meet the requirement of various States to control specific insect-pests.

Number of Slum Dwellers in Delhi Addicted to Drugs

- 457. SHRI KRISHNA KUMAR BIR-LA: Will the Minister of WELFARE be pleased to state:
- (a) whether Government have made any study of the slum areas in Delhi to know the number of slum dwellers who are addicted to drugs;
- (b) if so, what are the details thereof: and
- (c) whether Government have identified the drug outlets in the Delhi slums and other parts of the city; if so, what are the details thereof stating the action taken by Government in the matter?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PAS-WAN): (a) and (b) No comprehensive survey as such has been conducted. However, a sample survey was undertaken by the Delhi Admn. in slum areas and resettlement colonies of Delhi covered by

Integrated Child Development Scheme. A total number of 60,000 persons were interviewed and out of which 2608 were found to be drug addicts.

(c) The Delhi police has identified endemic areas where the problem of drug abuse exists. A number of measures have been taken in this regard for treatment and rehabilitation of drug addicts by way of setting up de-addiction/counselling/after care centres. Awareness building programmes are also being undertaken both through voluntary organisations working in the field and also through official mass media.

Progress of Slum Development in Delhi

- 458. SHRI KRISHNA KUMAR BIR-LA: Will the Minister of URBAN DE-VELOPMENT be pleased to State:
- (a) what is the percentage of utilisation of funds by the DDA during 1986-87, 1987-88 and 1988-89 (till date) on the schemes such as (i) environmental improvement in slum areas; (ii) schemes to develop plots for squatters; (iii) housing schemes for economically weaker sections; and (iv) the construction of night shelters.